

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:1443

ANSWERED ON:03.12.2012

LAND ACQUISITION FOR NH PROJECTS

Owaisi Shri Asaduddin;Reddy Shri Modugula Venugopala ;Sayeed Muhammed Hamdulla A. B. ;Viswanathan Shri P.

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the details of land taken into possession by the National Highways Authority of India (NHA) for development of National Highways (NHs) in the country during the last three years and the current year, State-wise;
- (b) whether certain NH projects have come to standstill due to delay in land acquisition;
- (c) if so, the details thereof, State-wise and location-wise along with the details of time and cost escalations in these projects;
- (d) whether the Government has decided to roll out projects only after acquisition of required land and environmental clearance;
- (e) if so, the details thereof and the steps taken by the Government in this regard; and
- (f) whether some States are on the verge of losing NH projects due to delays in acquisition of land and if so, the details thereof, State-wise including Andhra Pradesh?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The details of land taken into possession by the National Highways Authority of India (NHA) for development of National Highways (NHs) in the country during the last three years and the current year, State-wise are at Annexure-I.
- (b) and (c) Yes, Madam. 6 projects in Kerala, 2 projects in Goa, 7 projects in West Bengal and 1 projects in Tamil Nadu are suffering due to delay in land acquisition. The details are at Annexure-II. Cost overrun is applicable only to EPC contracts. In such contracts, there is a provision for payment of escalation due to delay. In case the project is delayed due to reasons attributable to the contractor, liquidated damages are to be imposed and no escalation is paid. Actual escalation due to delay or cost overrun will be known only after completion of the project and final settlement of bills.
- (d) No, Madam
- (e) Does not arise.
- (f) 2 projects in Kerala and 2 projects in Goa have been withdrawn due to poor land acquisition.